



**IA 160/2022 Sansar Property LLP  
V/s  
Lavasa Corporation Ltd**

**IA 769/2022 Renu Kapoor And Ors  
V/s**

**Shailesh Verma And Ors**

**IN THE MATTER OF**

**Raj Infrastructure Development (India)  
Pvt Ltd.**

**V/s**

**Lavasa Corporation Ltd.**

**APPEARANCE :**

**FOR THE RP**

: Mr. Ashish Kamat

**FOR THE CoC**

: Mr. Pulkit Sharma

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**IA No. 769/2022:-** Counsel appearing for the CoC make a statement that he does not want to file affidavit in reply. Parties are at liberty to complete their pleadings, if any by the adjourned date. List MA No. 4020/2019, MA No. 4141/2019, MA No. 3237/2019 and IA No. 769/2022 on **10.05.2022** for hearing. All other applications may be listed on **06.06.2022** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM  
Member (Technical)**

02.05.2022

Sushil

**Sd/-**

**JUSTICE P. N. DESHMUKH  
Member (Judicial)**